

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.225 – IA/543(AHM)2024
ITEM No.226 – IA/591(AHM)2024
in
CP(IB)/64(AHM)2021

Proceedings under Section 7 IBC

IN THE MATTER OF:

Vidhata Machinery Pvt Ltd.
V/s
Aditya Prints Pvt Ltd.

.....Applicant

.....Respondent

Order delivered on: 14/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Vikram Choudhary, Adv. a.w Mr. Gaurav Jalendra
For the Liquidator : Mr. Sumit Parikh, Adv.

ORDER

IA/543(AHM)2024

Ld. Counsel for the respondent seeks time to file reply. The same to be filed within one-week.

List for further consideration on 01.07.2024.

IA/591(AHM)2024

Ld. Counsel for the applicant submitted that they have amended the application. Ld. Counsel for the applicant is directed to serve notice upon respondents through RPAD and file affidavit of service.

List for further consideration on 01.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)